

JUDGEMENTS FOR THE MONTH OF AUGUST, 2010

Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
16 th	<u>WA 105/2008</u>	Smt. Elsie Ara Begum Vs The State of Assam & Ors.	Second Appeals arising out of suits for title and/or injunction	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR THE HON'BLE MR. JUSTICE B.P. KATAKEY
16 th	<u>WP(C) 2097/2009</u>	VIJAYENDRA KUMAR MAURYA Vs THE DIBRUGARH UNIVERSITY AND ORS	Evaluation and totalling of marks in Examination.	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR THE HON'BLE MR. JUSTICE B.P. KATAKEY
16 th	<u>WP(C) 2094/2009</u>	BIDYADHAR CHANGMAI Vs THE DIBRUGARH UNIVERSITY & ORS.	Evaluation and totalling of marks in Examination.	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR THE HON'BLE MR. JUSTICE B.P. KATAKEY
16 th	<u>WP(C) 2877/2009</u>	BIDYADHAR CHANGMAI Vs THE DIBRUGARH UNIVERSITY & ORS.	Other academic disputes.	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR THE HON'BLE MR. JUSTICE B.P. KATAKEY
16 th	<u>WP(C) 2876/2009</u>	MANABJYOTI DUARAH Vs THE DIBRUGARH UNIVERSITY & ORS	Evaluation and totalling of marks in Examination.	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR THE HON'BLE MR. JUSTICE B.P. KATAKEY
24 th	<u>W.P.(C) 2989/2010</u>	Smt. Moni Mala Sarma Vs The State of Assam & Ors.	Appointment on compassionate ground.	THE HON'BLE MR. JUSTICE T.VAIPHEI